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Title : Observation regarding the Business transacted by the House during the week ended on 25 November, 2005.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

The House was adjourned on 23<sup>rd</sup> November, 2005 after paying tributes to the former President, a sitting Member and former Members. Due to interruptions on the issue of Volcker Committee Report on 24<sup>th</sup> and 25<sup>th</sup> November, 2005, answers to 61 Starred Questions and 625 Unstarred Questions admitted during the period were laid on the Table.

As regards the Private Members' Business, seven Bills were introduced and one Constitution (Amendment) Bill, 2004 seeking to amend the Constitution with a view to setting up of one primary health centre in every village with all medical facilities in the country, moved by Shri Suravaram Sudhakar Reddy, Member of Parliament, was taken up for consideration and discussed for 2 hours and 18 minutes. The discussion on the Bill remained inconclusive.

During this period, three Reports of the Departmentally Related Standing Committees were also presented.

The House also lost 8 hours and 51 minutes due to forced adjournments and interruptions.

**12.02 hrs.**

**PAPERS LAID ON THE TABLE**